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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 77/9/HDB/2018
NAME OF THE COMPANY	Ind-Barath Power Gencom Ltd
NAME OF THE PETITIONER(S)	Sakti Energy Pvt Ltd
NAME OF THE RESPONDENT(S)	Ind-Barath Power Gencom Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. Suryanarayana	Adv.	9849866556	Y.S. Mur

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D V A S Ran Prasad	Adv.	9440234074	Ran Prasad

ORDER

Counsel for Operational Creditor is present. Counsel for Corporate Debtor is also present who requested time on the ground that there is a likelihood of compromise relating to claim of Operational Creditor.

Hence on the request of Counsel for Corporate Debtor, matter is adjourned to 06.08.2018


Member (J)

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